

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

9. I.A.1974/2024

In

C.P. (IB)/3493(MB)2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **29.04.2024**

NAME OF THE PARTIES: Sagar E-Shop Pvt Ltd

VS

Pan India Network Ltd.

Appearance

For Liquidator : Ms. Sonu Gupta, Liquidator in person

SECTION 7 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

I.A.1974/2024

This application has been filed by the liquidator for taking on record for the progress report for Quarter ended 31.03.2024.

Liquidator submits that during this quarter GST Department lodged its claim which was admitted and SCC was reconstituted. No further progress was made towards of the liquidation of the corporate debtor's asset.

Heard the liquidator and accordingly, the report is taken on record. As no further orders are required, I.A. is **allowed** and stands **disposed of**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)